

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3176**  
TO BE ANSWERED ON 04.08.2016

**CONSTRUCTION OF CULVERTS AND BRIDGES**

**3176. SHRI JAI PRAKASH NARAYAN YADAV:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the proposals for construction of culverts and bridges on rural roads were received by the Union Government and NABARD from the State Governments;
- (b) if so, the details of the proposals received during the last three years and the current year, State/UT-wise;
- (c) the decisions taken by the Union Government/NABARD on these proposals, proposal-wise; and
- (d) the funds allocated and released to the States for the purpose during the period, State/UT-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) to (d): The objective of the PMGSY is to provide an All-weather Road with necessary culverts and cross drainage structures, which is operable throughout the year, to the eligible unconnected habitations as per PMGSY guidelines in the rural areas. Rural roads constructed under PMGSY must have proper embankment and drainage. Adequate number and type of Cross Drainage (CD) works, including causeways, where appropriate, must be provided based on site requirements ascertained through necessary investigation. Minor bridges can be provided wherever necessary.

The cost of bridge upto 50 m span (75 meter span in respect of the selected Tribal and Backward districts as identified by the Ministry of Home Affairs/Planning commission and special Category States) is borne by the Central Government and bridge length beyond 50 m span (75 m span in case of Selected tribal and Backward districts and Special category States) is to be borne by the State Government.

The State Governments are required to submit Detailed Project Reports (DPRs) along with the proposals of necessary cross drainage works/bridges to the Ministry for consideration/approval of projects under PMGSY. The project proposals are scrutinized by National Rural Roads Development Agency (NRRDA) to ensure that the proposals have been made duly keeping in view the programme guidelines and that they have been duly verified by the State Technical Agencies (STAs). The proposals of the State are then put up before the Empowered Committee chaired by Secretary (RD) in the Ministry of Rural Development, for its consideration. The proposals approved by the Competent Authority are conveyed to the State Government to take further necessary action before seeking funds.

The State Governments also utilize the credit facility of NABARD under Rural Infrastructure Development Fund (RIDF) and other provisions to construct rural roads other than PMGSY roads. Such financial assistance is provided by NABARD directly to States and records of such road works are not maintained centrally by the Ministry.

Year-wise details of proposals cleared under PMGSY are at **Annexure-I**. Year-wise and state-wise details of funds allocated and released to the States under PMGSY are at **Annexure-II**.



24	Tamil Nadu					360	404	6	964					758	573	22	1,367
25	Tripura	1,105	338	37	1,422												
26	Uttar Pradesh	1,135	252		1,913												
27	Uttarakhand	1,107	248	27	2,297									990	182	7	1,664
28	West Bengal	1,345	597		2,567	329	76	0	638								
	<b>TOTAL</b>	<b>31,076</b>	<b>14,962</b>	<b>1,140</b>	<b>53,795</b>	<b>2,356</b>	<b>922</b>	<b>117</b>	<b>4,535</b>	<b>3,300</b>	<b>1,805</b>	<b>110</b>	<b>5,738</b>	<b>6,893</b>	<b>3,667</b>	<b>154</b>	<b>14,428</b>

## Annexure-II

Release & Expenditure under PMGSY during 2013-14/2014-15/2015-16 /2016-17									
Rs in crore									
S.No.	State	2013-14		2014-15		2015-16		2016-17	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release (upto 01.08.16)
1	Andhra Pradesh	386.00	5.00	33.00	32.98	379.20	379.20	404.00	77.41
2	Arunachal Pradesh	391.00	8.00	350.00	345.92	375.00	375.00	421.00	80.66
3	Assam	980.00	240.49	321.00	316.07	347.82	347.82	402.00	80.90
4	Bihar	2071.00	850.83	1650.00	1548.16	2781.00	2781.00	3000.00	574.80
5	Chattisgarh	754.00	0.00	277.00	270.75	498.00	498.00	718.00	142.69
6	Goa	1.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	140.00	519.24	400.00	418.77	474.10	474.10	162.00	31.04
8	Haryana	61.00	0.00	224.00	218.96	304.70	304.69	124.00	23.76
9	Himachal Pradesh	289.00	0.00	86.00	99.40	268.40	268.40	180.00	34.46
10	Jammu & Kashmir	990.00	523.24	424.00	416.60	488.00	488.00	786.00	158.44
11	Jharkhand	640.00	21.86	257.00	249.48	865.00	864.99	868.00	166.31
12	Karnataka	18.00	5.00	237.00	237.00	140.80	140.80	200.00	98.66
13	Kerala	177.00	1.50	152.00	151.41	151.00	151.00	180.00	89.45
14	Madhya Pradesh	1600.00	615.00	726.00	708.00	1122.00	1122.00	1700.00	339.52
15	Maharashtra	496.00	0.00	221.00	212.53	553.30	553.30	606.00	296.57
16	Manipur	181.00	4.03	100.00	100.00	299.80	299.80	402.00	77.02
17	Meghalaya	58.00	0.00	64.00	62.56	150.70	150.70	210.00	40.24
18	Mizoram	95.00	0.00	56.00	54.74	50.90	50.90	95.00	18.20
19	Nagaland	108.00	0.00	60.00	58.99	4.00	4.00	42.00	8.05
20	Odisha	1716.00	758.92	1178.00	1051.50	1382.70	1382.70	1650.00	808.13
21	Punjab	292.00	117.68	302.00	310.21	221.10	221.10	135.00	25.87
22	Rajasthan	970.00	427.06	415.00	425.66	559.90	559.90	571.00	109.40
23	Sikkim	137.00	1.97	96.00	94.59	68.60	68.60	90.00	44.83

24	Tamil Nadu	668.00	343.48	227.00	239.65	205.00	205.00	204.00	99.71
25	Telangana	0	-		0.88	273.73	273.73	294.00	56.33
26	Tripura	311	98.83	190.00	187.36	274.83	274.83	299.00	146.13625
27	Uttar Pradesh	1446.00	511.93	591.00	638.70	1110.35	1110.35	998.00	191.22
28	Uttarakhand	259.00	0.00	305.00	314.92	409.20	409.19	401.00	196.115
29	West Bengal	1812.00	306.17	1209.00	1193.80	1427.58	1427.58	1356.00	259.81
	<b>Total</b>	<b>17050.00</b>	<b>5360.24</b>	<b>10151.00</b>	<b>9959.58</b>	<b>15186.71</b>	<b>15186.68</b>	<b>16498.00</b>	<b>4275.70</b>

